

introduce a Bill further to amend the Forest (Conservation) Act, 1980.

[English]

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Forest (Conservation) Act, 1980".

*The motion was adopted.*

[Translation]

SHRI HARIBHU SHANKAR MAHALE : I introduce the Bill.

15.36 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL \*

(Amendment of articles 310 and 311)

[English]

SHRI SATYAGOPAL MISRA (Tamluk) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is.

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted*

SHRI SATYAGOPAL MISRA : I introduce the Bill.

15.37 hrs.

CONSTITUTION (AMENDMENT) BILL \*  
(Insertion of new article 18A)

[English]

SHRI SATYAGOPAL MISRA (Tamluk)

: I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted*

SHRI SATYAGOPAL MISRA : I introduce the Bill.

MR. CHAIRMAN : Shri Yadvendra Datt.. Not present.

15.37 1/2 hrs.

MARRIED WOMEN (PROTECTION OF RIGHTS) BILL\*

SHRIMATI BASAVA RAJESWARI (Bellary) : I beg to move for leave to introduce a Bill to protect the rights of married women and for matters connected therewith.

MR CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to protect the rights of married women and for matters connected therewith."

*The motion was adopted.*

SHRIMATI BASAVA RAJESWARI : I introduce the Bill.

15.38 hrs.

WIDOW'S WELFARE BILL\*  
[English]

SHRIMATI BASAVA RAJESWARI (Bellary) : I beg to move for leave to introduce a Bill to provide for payment of pension and provision of other facilities to widows.